

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

85/441/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
01.05.2018**

NAME OF THE COMPANY: M/s. Inmarsat India Private Limited

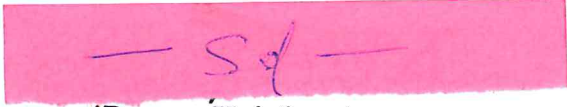
SECTION OF THE COMPANIES ACT: 441


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Manish Raj, CP, Roc for Delhi

ORDER

Mr. Manish Raj, Ld. Company Prosecutor appearing on behalf of the ROC prays for some time to file his reply. Let the same be filed. To come up on 28th May, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**